

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Phone: 011-23753942 Fax-23753923

Date: 23.3.2023

To,

Shri Anand Ganesan, Advocate
MSA Partners,
D-246, Defence Colony,
New Delhi- 110024

Sir,

Petition No. 183/GT/2022

Subject: Petition for approval of tariff of Meja Thermal Power Station Stage-I (2x660 MW) for the period from date of Commercial Operation of Unit-I (30.4.2019 to 31.3.2024).

Ref: (i) ROP dated 6.1.2023.

With reference to your request being mentioned today (23.3.2023), on the above subject, I am directed to inform that your request for extension of time, to file the rejoinder has been granted and the same is extended till **4.4.2023**, after serving copy to the Respondents. No further extension of time shall be granted for any reason.

Yours sincerely

Sd/-
(Deepak Pandey)
Assistant Chief (Law)

Copy to:
All Respondents.